

ITEM NO.113

COURT NO.5

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1277/2010

DEEPU @ DEEPAK

Appellant(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

Date : 04-12-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. R.S. Hegde, Adv.  
Ms. Farhat Jahan Rehmani, Adv.  
Mr. Shanti Prakash, Adv.  
For Mr. Rajeev Singh, AOR

For Respondent(s)

Ms. Swarupama Chaturvedi, AOR  
Mr. B.N. Dubey, Adv.  
Mr. Mukesh Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties for some time.

List this appeal on 5<sup>th</sup> December, 2018.

(SUKHBIR PAUL KAUR)  
AR CUM PS

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR